

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Crl) No(s).9001/2008

KESHAV KUMAR GUPTA

Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)
(With appln(s) for bail and office report)

Date: 26/03/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Nitin Jain, Adv.
Mr. Manish Raghav, Adv.
Ms. Sonali Mishra, Adv.
Dr. (Mrs.) Vipin Gupta, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Await service.

List again on 28.4.2009.

(M.P.BHADRAN)
Registrar

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